

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE, NELLORE
SPSR, NELLORE DISTRICT
PRESENT: Kum C. Yamini
Principal District Judge, Nellore

Sub: PUBLIC SERVICES - A.P.J.M.S.S. - Certain transfer and posting and cancellation of deputations and certain deputations in the cadre of Typists - Orders - Issued - Regarding.

The undersigned is pleased to pass the following:

ORDER

RCA No. 12 / 2021 DATED 03.02.2021

On administrative grounds, Sri M. Ramesh, Typist, Principal Junior Civil Judge's Court, Nellore, who is working on deputation in Senior Civil Judge's Court, Gudur is transferred and posted as Typist, Principal Junior Civil Judge's Court, Gudur - vice - Sri J. Venkatachalam, Typist - Transferred.

Sri J. Venkatachalam, Typist, Principal Junior Civil Judge's Court, Gudur is transferred and posted as Typist, VII Additional District Court, Gudur in the existing vacancy.

On joining the individual is hereby deputed to work in Senior Civil Judge's Court, Gudur until further orders.

N.B: The individuals shall be relieved forthwith.

Principal District Judge,
Nellore.

To
The individuals through their Presiding Officers.

Copies to:

1. The VII Additional District Court, Gudur.
2. The Principal Junior Civil Judge, Gudur.
3. The Principal Junior Civil Judge, Nellore.
4. The ~~file~~ Senior Civil Judge, Gudur

BY 474

03/02/2021